

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 08 OF 2019 &
IA NO. 1831 OF 2018 & IA NO. 248 OF 2019**

Dated : 15th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Kulagoda Solar Power Project LL.P & Anr. ...Appellant(s)
Vs.
Gulbarga Electricity Supply Company Limited ...Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Prabhuling Navadegi, Sr. Adv.
Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : -

ORDER

Objections if any, on IA No. 248 of 2019 (for directions) may be filed by Respondents on or before 01-03-2019 with advance copy to the other side.

List the matter on **05-03-2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk